

to say how much, if at all, any money was recovered. The information is not with me. Those proceedings are separate.

SHRI N. K. SANGHI : Sir, I crave your indulgence. Ultimately, in this matter, it was an embezzlement of more than Rs. 2 crores. When action is taken against the officer, it is also natural for us to know from the Minister as to how much money has been recovered from the company. This is a very vital question.

MR. SPEAKER : Next question.

Formulation of Job-Oriented Plans

*970 **SHRI B. S. BHAURA :** Will the Minister of PLANNING be pleased to state :

(a) whether Government have formulated any job-oriented plans to be executed during the rest of the Fourth Plan period :

(b) if so, the main features of such plans ;

(c) the estimated cost thereof ; and

(d) the number of people expected to be provided with jobs under these plans ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (d). A statement is laid on the Table of the House. [*Placed in Library. See No. LT—6116/71*].

श्री भान सिंह भौरा : मिनिस्टर साहब ने जो यह स्टेटमेन्ट दिया है यह तो बहुत कुछ एकोनामिक सर्वे में भी लिखा हुआ है और बजट में भी कहा गया था—यह एक ट्यूज स्टेटमेन्ट है। मैं मिनिस्टर साहब से जानना चाहता हूँ कि जो अनएम्प्लायमेंट बढ़ता जा रहा है, लास्ट ईयर के मुताबिक 17,60,000, वह था जिसमें दस लाख डिग्री मैट्रीकुलेट, 4,59,000 अंडर ग्रैजुएट्स और 2,68,000 ग्रैजुएट्स थे और जो अब व आपने दिया है कि हम बता नहीं सकते कि कितनों को जाब दी जायेगी तो वे जो अनएम्प्लायड है उनका हल आप कितनी

देर में करेंगे और इसके लिए कौन सी स्कीम बनायेगे, यह बता दें।

SHRI MOHAN DHARIA : It is true that the reply given is a long one. But I wanted to bring to the notice of the House and through the House to the country the several schemes that are taken up by the Government in order to meet this problem of unemployment. It is very difficult to say at this stage how long it will take to meet this challenge. In the reappraisal of the fourth plan, we are trying to take into consideration all these aspects and to find out how we can meet these challenges if possible, but if these schemes which are narrated in the statement are properly implemented, I have no doubt that the present atmosphere of frustration in the country will certainly go.

श्री भान सिंह भौरा : मिनिस्टर साहब ने ये स्कीम बताई है अनएम्प्लायमेंट के सिलसिले में लेकिन हमारा जो मुल्क है वह एग्रोकल्चर डामिनेटेड है और इसमें जो मेन मसला है वह यह कि जो लैंड पढ़ी हुई है उसको लैंडलेस में डिस्ट्रीब्यूट किया जाये और उसका इसमें कोई जिक्र ही नहीं है। दूसरे आपने एलेक्शन में वादा किया था कि 1971 के आखिर तक रेडिकल चेजेज करेंगे लेकिन उसके बारे में भी आपने नहीं बताया कि कैसे करेंगे और कब तक करेंगे। तो क्या आप लैंड के सिलसिले में रेडिकल चेजेज करने जा रहे है ताकि रुरल अनएम्प्लायमेंट दूर हो सके ?

इसके अलावा अर्बन अनएम्प्लायमेंट के बारे में आपने कुछ बताया ही नहीं है।

SHRI MOHAN DHARIA : If you look at the various schemes narrated in the statement, you will find that they are meant for Small Farmers Development Agencies, Agencies for Marginal farmers and Agricultural Labourers, Rural Works Programme, Dry Farming, Area Development schemes, Agro-Service Centres, Crash Scheme for Rural Employment and Schemes for educated unemployed. So, right from rural areas to urban areas, all these areas are taken into,

consideration. But I do agree that implementation of land reforms is equally vital in order to solve this problem.

SHRI D. BASUMATARI : Is it a fact that a Commission of Unemployment has been constituted by the Government and if so, what are the terms of reference ?

SHRI MOHAN DHARIA : A commission has been appointed by the Ministry of Labour. I do not know exactly its terms of reference.

श्री भूलचन्द्र झाग्रा : क्या योजना मंत्री जी बतायेंगे कि आप रोजगार देने से पहले उन लोगों को रोजगार देंगे जिन के घर में कोई कमाने वाला नहीं है ? और जो इन्कम टैक्स देते हैं, या जिन के घर में कोई कमाने वाला है, उनको रोजगार नहीं देंगे ?

अध्यक्ष महोदय : आप बहुत डिटेल् में चले गये हैं ।

SHRI MOHAN DHARIA : My party has taken a decision that... ..

MR. SPEAKER : It is not a question of what your party is doing. What have the Government done ? You should reply on behalf of the Government here.

SHRI MOHAN DHARIA : Government are trying to find out whether in the matter of employment, priority could be given to those families where there is no employment whatsoever. But there are constitutional and legal difficulties, which are being examined by Government.

MR. SPEAKER : Mr Raj Narain—I am sorry; Mr Raj Deo.

श्री राजदेव सिंह : अक्सर अध्यक्ष महोदय, हमारे नाम को लेकर गलफतहमी हो जाती है ।

मान्यवर, मैं यह जानना चाहता हूँ कि जीव ओरियेन्टेड स्कीम को चलाने के लिये राज्य सरकारों को क्या व्यय ने कुछ फंड

उपलब्ध कराया है ? यदि हाँ, तो कितना फंड उपलब्ध कराया है ?

SHRI MOHAN DHARIA : It is difficult to say how much funds are made available for how many States. But there are many schemes which are taken up by the Central Government in the central sector and naturally funds for those schemes are made available out of the central pool.

SHRI DINEN BHATTACHARYYA : May I know whether it is a fact that Mr. Siddhartha Shankar Ray, who has been recently appointed by the Prime Minister to rule over West Bengal from here, made a statement that as soon as Haldia port goes into operation at least one lakh of new jobs will be provided ? May I know whether this statement has been made after consultation with the Planning Minister or he has made that statement as the ruler of West Bengal ?

MR. SPEAKER : I do not think it arises out of this, but if the minister is in a position to answer, I have no objection.

SHRI ATAL BIHARI VAJPAYEE : It is not an irrelevant question.

SHRI DINEN BHATTACHARYYA : It is a pertinent question.

MR. SPEAKER : The question is about unemployment in general. If you want to ask a specific question, you should give notice.

SHRI DINEN BHATTACHARYYA : He has made a statement and recently he has been put in charge of West Bengal by the Prime Minister. In this statement he has mentioned that he will give employment to one lakh people. I am asking the Prime Minister whether this statement has been made in consultation with the Planning Minister.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : He is entirely wrong. Shri Siddhartha Shankar Ray is neither the ruler of Bengal nor has he been given any specific charge of Bengal... (Interruptions).

अध्यक्ष महोदय : माननीय कछवाय जी आप छठने की तकलीफ न करें। मैं वैसे ही कभी कभी आप को मौका दे दूंगा। मैंने आपके पीछे सबूत माननीय सदस्य को बुलाया है।

श्री आर० बी० वड्डे : मैं माननीय मंत्री जी से जानना चाहता हूँ कि आप ने स्टेटमेंट में क्रांति स्कीम फीर रूल डेवलपमेंट के बारे में लिखा है कि हर जिले में 1000 लोगोंको ऐम्प्लायमेंट देंगे। इस बारे में क्या हर स्टेट सरकार से आपके पास पत्र आया है कि इस प्रोग्राम में जो आप ने पैसा दिया है वह अप-यॉन्ट है ?

SHRI MOHAN DHARIA : This scheme has been appreciated by the State Governments and we have received proposals from 281 districts all over the country. It is being appreciated that the scheme envisages work to 1,000 people in every district to begin with.

SHRI CHINTAMANI PANIGRAHI : May I know whether it has come to the notice of Government that the Government of Orissa stated in the State Assembly that the crash programme for employment could not be implemented because the Centre has not given any money ?

SHRI MOHAN DHARIA: As the House is well aware, a sum of Rs 50 crores has been made available to various States. Naturally, Orissa will get her share according to the norms laid down.

SHRI CHINTAMANI PANIGRAHI : The State Minister said in the Assembly that they have not received money. The Central Government should clarify that.

SHRI MOHAN DHARIA : If they have not got anything at all, we will look into it.

Purchase of Films for exhibition on reciprocal basis by India and Soviet Union and no similar arrangements with U. S. A.

*971. SHRI INDRAJIT GUPTA : Will the Minister of FOREIGN TRADE be

pleased to state :

(a) whether several Indian films have been purchased by the Soviet Union for public exhibition in that country ;

(b) whether the film "Mera Nam Joker" has been sold for Rs. 15 lakhs ;

(c) whether the Soviet films are to be purchased and exhibited in India on a reciprocal basis ; and

(d) the reasons for India giving almost exclusive preference to American films, although the U. S. A does not import Indian films ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) to (c). A statement giving the information is laid on the Table of the House.

(d) The agreement with the Motion Pictures Export Association of America has expired on 30th June 1971 and the entire question of films into India is currently under review. Meanwhile, there has been in recent years some export of Indian films to USA.

Statement

Yes, Sir.

In accordance with the agreement entered into with SOVEXPORTFILM, MOSCOW and Indian Motion Pictures Export Corporation Ltd., Bombay (IMPLC) on 19th August, 1968, 25 feature films along with equal number of documentaries and cartoon will be allowed to be imported into India and U.S.S.R. will import Indian films of minimum value of Rs. 8 (eight) lakhs annually. The agreement which is valid for 5 years is subject to annual review.

SHRI INDRAJIT GUPTA : I would like to know from the Minister whether it is not a fact that under this agreement which the Government have made with the Motion Picture Export Association of America 90 percent of the foreign films which are imported into India for commercial showing are imported through American companies whereas not a single Indian film has been either exported or distributed in the United States for commercial showing, for public showing on a commercial basis. I want to know if this is a fact and, if so, what kind